

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Un-numbered Company Appeal (AT) (Insolvency) No. \_\_\_/2018**  
**(F.No.27/07/2018/NCLAT/UR/665)**

**In the matter of:**

M/s Radius Synergies Pvt. Ltd. .... Appellant

Versus

M/s Shree Nursingsahay Mudungopal  
Engineering Pvt. Ltd. .... Respondent

Appearance: Shri Niraj Kumar Singh, Advocate for the  
Appellant

**13.09.2018**

Learned Counsel for the Appellant seeks time to file limitation  
petition (condonation of delay). As prayed, put-up on 18.09.2018  
before the Registrar Court.

(Abni Ranjan Kumar Sinha)  
Registrar